# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# RAJYA SABHA UNSTARRED QUESTION NO-2029

ANSWERED ON-06/08/2025

#### ROAD ACCIDENT FATALITIES INVOLVING TWO-WHEELERS

#### 2029. SHRI RAVI CHANDRA VADDIRAJU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) the number of road fatalities involving two-wheelers in the last three years, State-wise, including Telangana;
- (b) the extent of compliance with helmet and safety gear regulations;
- (c) whether pilot projects are underway to improve two-wheeler safety; and
- (d) if so, the details thereof?

# **ANSWER**

# THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

# (SHRI NITIN JAIRAM GADKARI)

(a) As per data received from the States/UTs, road accidents are multi-causal phenomenon and are the result of interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular condition.

Based on the data received from States/ UTs, the State-wise number of Road Accident Fatalities involving two-wheelers for calendar years 2020 to 2022 is placed at Annexure – I.

- (b) to (d) The Government has taken up a number of initiatives for improving two-wheelers' safety including compliance with helmet and safety gear regulations. These initiatives, inter-alia, includes the following:
  - i. The Motor Vehicle (Amendment) Act, 2019 to the Motor Vehicles Act, 1988 focuses on road safety and includes, inter-alia, revision in penalties for traffic violations, enhanced penalties for juvenile driving, etc.
  - ii. Section 128 of the Motor Vehicles Act (MV Act), 1988 provides that no driver of a two wheeled motor cycle shall carry more than one person in addition to himself on the motor cycle.
  - iii. Section 129 of the MV Act, 1988 provides that every person, above four years of age, driving or riding or being carried on a motorcycle shall wear protective headgear / helmet.
  - iv. Rule 138 (4) (f) of the Central Motor Vehicles Rules (CMVR), 1989 provides for supplying a protective headgear conforming to BIS specifications by the manufacturer of two wheelers at the time of purchase of the two wheeler.
  - v. Rule 138 (7) (i) of the CMVR, 1989 provides safety provisions for a child aged 0 to 4 years being carried on a motorcycle provisions of safety harness for attaching the child to the driver of the vehicle.
  - vi. Rule 138(7) (iii) of the CMVR, 1989 provides that the speed of the motorcycle with the child upto age 4 years being carried as a pillion, shall not be more than 40 kmph.

- vii. In exercise of the powers conferred under sub-section (1) of section 112 of the Motor Vehicles Act, 1988, Government fixes the maximum speed for various classes of motor vehicles on different categories of roads.
- viii. Sections 180 and 181 of the Motor Vehicles Act, 1988 pertains to offences related to driving a motor vehicle in violation of the provisions laid down under Sections 3 and 4 of the Act. The Amendment has strengthened the Law to improve the road safety scenario and reduce loss of lives.

The traffic management and enforcement is essentially in the domain of State Governments/UT Administrations. While Central Government formulates rules under the Motor Vehicles Act, 1988, the enforcement of these rules comes under the purview of State Governments/UT Administrations.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2029 ANSWERED ON 06.08.2025 ASKED BY SHRI RAVI CHANDRA VADDIRAJU REGARDING ROAD ACCIDENT FATALITIES INVOLVING TWO-WHEELERS.

| Total Number of Road Accident Fatalities attributed to Two Wheelers |        |                      |        |  |
|---|--------|----------------------|--------|--|
| States/UTs  | Nun    | Number of Fatalities |        |  |
|   | 2020   | 2021                 | 2022   |  |
| Andhra Pradesh  | 3714   | 4166                 | 3703   |  |
| Arunachal Pradesh   | 34     | 78                   | 45     |  |
| Assam   | 814    | 997                  | 871    |  |
| Bihar   | 2387   | 2657                 | 2984   |  |
| Chhattisgarh  | 2894   | 3375                 | 3856   |  |
| Goa   | 168    | 152                  | 180    |  |
| Gujarat   | 2889   | 3535                 | 3381   |  |
| Haryana   | 1792   | 1826                 | 1445   |  |
| Himachal Pradesh  | 211    | 268                  | 273    |  |
| Jharkhand   | 991    | 1317                 | 1862   |  |
| Karnataka   | 5171   | 4938                 | 5686   |  |
| Kerala  | 1704   | 1998                 | 2424   |  |
| Madhya Pradesh  | 5441   | 5742                 | 6357   |  |
| Maharashtra   | 5868   | 6943                 | 7733   |  |
| Manipur   | 48     | 44                   | 40     |  |
| Meghalaya   | 31     | 43                   | 47     |  |
| Mizoram   | 21     | 18                   | 38     |  |
| Nagaland  | 12     | 13                   | 18     |  |
| Odisha  | 2514   | 2531                 | 2498   |  |
| Punjab  | 1698   | 2196                 | 2306   |  |
| Rajasthan   | 3052   | 4111                 | 4782   |  |
| Sikkim  | 0      | 0                    | 20     |  |
| Tamil Nadu  | 7816   | 9589                 | 11140  |  |
| Telangana   | 3469   | 4082                 | 3977   |  |
| Tripura   | 88     | 61                   | 98     |  |
| Uttarakhand   | 352    | 445                  | 327    |  |
| Uttar Pradesh   | 6393   | 6803                 | 6959   |  |
| West Bengal   | 561    | 662                  | 863    |  |
| Andaman & Nicobar Islands   | 8      | 8                    | 10     |  |
| Chandigarh  | 23     | 40                   | 40     |  |
| Dadar & Nagar Haveli and Daman & Diu                                | 37     | 40                   | 55     |  |
|   |        |                      |        |  |
| Delhi   | 441    | 471                  | 551    |  |
| Jammu & Kashmir *   | 192    | 154                  | 196    |  |
| Ladakh  |        | 4                    | 4      |  |
| Lakshadweep   | 0      | 0                    | 2      |  |
| Puducherry  | 79     | 78                   | 126    |  |
| Total   | 60,913 | 69,385               | 74,897 |  |

Note - 1. \* Including data of Ladakh for the year 2020

<sup>2.</sup> Data have been reconciled for West Bengal and Tamil Nadu for the calendar year 2020.